CORRIGENDUM

G.S.R. 107.—In the notification of the Government of India in the Ministry of Commerce and Industry (Department of Industrial Policy and Promotion) Number GSR 328 dated the 9th September, 2005, published at pages 1337 to 1350 in the Gazette of India, Part II, Section 3, sub-section (i), dated the 24th September, 2005, in the Schedule,—

(a) against serial number 3 relating to the post of Junior Hindi Translator, in the entry relating to column 12, for—

"(b) Possessing educational and other qualifications for direct prescribed recruits in column 8"

Read

"(b) Possessing educational and other qualifications prescribed for direct recruits in column 8";

(b) against serial number 8 relating to the post of Cashier, in the entry relating to column 13, for—

“Group ‘C’ Departmental Promotion Committee for Promotion, Deputation and Confirmation”.

Read

“Group ‘C’ Departmental Promotion Committee for Promotion”;

(c) against serial number 9 relating to the post Upper Division Clerk entry relating to column 13, for—

“Group ‘C’ Departmental Promotion Committee for Promotion, deputation and confirmation”

Read

“Group ‘C’ Departmental Promotion Committee for Promotion”;

d) against serial number 13 relating to the post of Staff Car Driver, in the entry relating to column 2, for—

“*01 (2005)"

Read

“*10 (2005)"

[F. No. 8/9/2004-IPR-I]

M. S. DHAKAD, Director